

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER & SANITATION  
**LOK SABHA**  
**STARRED QUESTION NO-247**  
ANSWERED ON 08/08/2024

**‘HAR GHAR JAL’ YOJANA**

†\*247. SHRI ARUN KUMAR SAGAR:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether any works are being undertaken under 'Har Ghar Jal' Yojana under the Jal Jeevan Mission (JJM) in Shahjahanpur Parliamentary Constituency in Uttar Pradesh;
- (b) if so, the details thereof along with the current status of the works and the funds spent thereon;
- (c) whether any assessment has been carried out regarding the quality of works done under the said mission; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF JAL SHAKTI  
(SHRI C.R.PATIL)

- (a) to (d) A statement is laid on the table of the House.

**Statement referred in reply of Lok Sabha Starred Question No. 247 for reply on 08.08.2024**

(a) & (b) Since August 2019, Government of India is implementing Jal Jeevan Mission (JJM) in partnership with States to make provision of tap water supply to every rural household. Under JJM, for coverage of areas, the Government of India maintains the data of rural households district wise and not Parliamentary constituency wise. In respect of Uttar Pradesh, the JJM is being implemented in all 75 districts of the State including Shahjahanpur district.

‘Water’ being a state subject, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes/ works, including those under the Jal Jeevan Mission, lies with State/UT Governments. The Government of India supports the States by providing technical and financial assistance. The details of works being undertaken in the State including those in Shahjahanpur district, is maintained at State level.

At the time of announcement of Jal Jeevan Mission, in Uttar Pradesh, 5.16 Lakh rural households were reported to have tap water connections. Since then, around 219.84 Lakh additional rural households have been provided with tap water connections in the State. Thus, as on 06.08.2024, out of 265.70 Lakh rural households in the State, around 225 Lakh (84.68%) households are reported to have tap water supply in their homes.

In Shahjahanpur district of Uttar Pradesh, at the time of announcement of JJM, no rural households were reported to have tap water connections. Since then, around 4.32 Lakh rural households in the district have been provided tap water connections. Thus, as on 6.8.2024, out of total 4.54 Lakh rural households in the district, around 4.32 Lakh (95%) rural households are reported to have tap water supply in their homes.

Under JJM, this Department releases funds to States/ UTs only. Further, district-wise fund allocations are made and maintained by State/ UT only and not by this department. The details of Central fund allocated and fund drawn by the State of Uttar Pradesh under JJM, is as under:

(Amount in Rs. Crore)

Year	Central share					Expenditure under State share
	Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
2019-20	58.33	1,206.28	1,513.14	1,571.47	639.32	380.10
2020-21	932.16	2,570.94	1,295.47	2,227.63	1,761.06	886.94
2021-22	466.56	10,870.50	5,435.25	5,901.81	2,854.13	3,985.36
2022-23	3,047.68	12,662.05	9,496.54	12,544.22	9,731.69	9,366.35
2023-24	2,812.52	20,884.45	16,947.00	19,759.52	19,087.04	20,269.16
2024-25*	672.48	12,621.95	6,310.98	6,983.46	4,855.03	3,455.44
<b>Total</b>		60,816.17	40,998.38	48,988.11	38,928.27	38,343.35

\*(As on 6.8.2024)

(c) & (d) For all works under JJM, third party inspection and certification before payment is mandatory. For the purpose, States have been empowered to empanel third party inspection agencies (TPIA) to check the quality of work executed by the agencies, quality of materials used for construction and quality of machinery installed in each of the scheme. The criteria for selection and Terms of References (ToR) of TPIAs to be empaneled by the States, is laid down in JJM Operational Guidelines.

The details of quality checks done by TPIAs is also maintained at State Level.

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